

13.13 hrs.

INDIAN POST OFFICE (AMEND-  
MENT) BILL.

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): I beg to move for leave to introduce a Bill further to amend the Indian Post Office Act, 1898.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Post Office Act, 1898."

*The motion was adopted.*

SHRI C. M. STEPHEN: I introduce the Bill.

STATE BANK OF SIKKIM (ACQUI-  
SITION OF SHARES) AND MISCEL-  
LANEOUS PROVISIONS BILL\*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI): On behalf of Shri Pranab Kumar Mukherjee, I beg to move or leave to introduce a Bill to provide, in the public interest, for the acquisition of certain shares of the State Bank of Sikkim for the purpose of better consolidation and extension of banking facilities in the State of Sikkim and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER: The question is:

"The leave be granted to introduce a Bill to provide, in the Public interest, for the acquisition of certain shares of the State Bank of Sikkim for the purpose of better consolidation and extension of banking facilities in the State of Sikkim and for matters connected therewith or incidental thereto.

*The motion was adopted.*

SHRI JANARDHANA POOJARI: I introduce the Bill.

MR. DEPUTY-SPEAKER: Hon. Members, Shri P. V. Narasimha Rao will make a statement regarding the Prime Minister's visit to the United States of America and Japan before we take up the Private Member's business.

13.15 hrs.

*The Lok Sabha adjourned for lunch till Fifteen Minutes past Fourteen of the Clock.*

*The Lok Sabha reassembled, after lunch, at Eighteen Minutes past Fourteen of the Clock.*

## MENTAL HEALTH BILL

MOTION FOR CONCURRENCE IN RAJYA SABHA RECOMMENDATION TO JOIN IN JOINT COMMITTEE.

MR. DEPUTY SPEAKER: Now the Motion of Concurrence. Kumari Kumudben M. Joshi.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): I beg to move:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to consolidated and amend the law relating to the treatment and care of mentally ill persons, to make better provision with respect to their property and affairs and for matters connected therewith or incidental thereto, made in the motion adopted by Rajya Sabha at its sitting held on the 27th July, 1982 and communicated to this House on the 29th July, 1982 and do resolve that the following 20 members of Lok